

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.56 OF 1996@@
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Shailendra Pratap & Anr.

Appellant(s)

VERSUS

State of U.P.

Respondent(s)

DATE : 31-10-2002: This matter was called on for hearing today.@@
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CORAM:
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant(s): Ms. Anuradha Rustogi, Adv.
Mr. S.V. Deshpande, Adv.

For Respondent(s): Mr. Pramod Swarup, Adv.
Ms. Pareena Swarup, Adv.
Mr. Praveen Swarup, Adv.
Mr. Prashant Chaudhary, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.
.SP2

On the personal inconvenience of the learned advocate
for the appellant, let this matter stand over for two
weeks, as prayed for.

.SP1

(R.K. Dhawan)
Court Master

(Shelly Sengupta)
Court Master